

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(15)



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2:30 PM ON 30.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/925/2019  
NAME OF THE PETITIONER(S) : MATHI AGENCY  
NAME OF THE RESPONDENT(S) : FORTUNE MIX INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	C. Ramakrishnan Thiriyambak J. Kannan ARUSHI N. Hegde	For Respondent.  Operational Creditor	  
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(15)

[IBA/925/2019]

**ORDER**

On the withdrawal memo filed by the Operational Creditor counsel, this IBA/925/2019 is hereby **dismissed as withdrawn**.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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